

के रूसी संयन्त्रों से मिला देने के बारे में व्यावहारिक पहलुओं पर सोचना चाहिए और इस प्रयोजन के लिए सोवियत अधिकारियों ने विशेषज्ञों के एक दल को भारत आने और गहराई से समस्याओं का अध्ययन करने की पेशकश की। सोवियत दल को भारत आने के लिए एक औपचारिक निमन्त्रण भेज दिया गया है।

HEAVY ENGINEERING CORPORATION

2675. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the decisions taken jointly by his Ministry and the Planning Commission to improve the co-ordination between output orders of the Heavy Engineering Corporation, Ranchi; and

(b) the extent to which this has resulted in fuller utilisation of Heavy Engineering Corporation's installed capacity ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The Heavy Machine Building Plant is sufficiently loaded upto 1970-71. But in view of the long manufacturing cycle it is essential that the Plant should have orders for 5 years at any given time. The need for placement of advance orders for a blast furnace complex with HEC comprising two blast furnaces of 1719 cubic metre capacity each, along with coke ovens, by plant and other auxiliary and material building equipment was recognised. This is being further examined. Steps to improve productivity are also being considered. It is premature, at this stage, to judge the extent to which there has been fuller utilisation of HEC's installed capacity.

SANCTIONS FOR MANUFACTURE OF SCOOTERS

2676. SHRI S. S. KOTHARI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that applications for the setting up of plants to manufacture scooters from entrepreneurs are pending before Government since April, 1965 and

that at a meeting of the Licensing Committee held on the 22nd July, 1966, a select list was approved ;

(b) if so, the reasons for delaying sanction to such applicants despite the fact that the demand far exceeds the supply; and

(c) the progress made by existing scooter manufacturers in increasing the manufacture of spare parts ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The screening of the applications was kept pending for a time awaiting fixation of the 4th Plant target for scooters and ascertainment of the extent to which the existing units could be expected to contribute towards that target. A sub-committee of the Licensing Committee is currently examining the pending schemes. Government expect to be in a position to take a final decision after the report of the Sub-Committee has been received and considered by the Licensing Committee and the latter has made its recommendations. It is expected that a decision may be taken by the middle of March, 1968;

(c) Adequate facilities have been established by the scooter manufacturers as well as ancillary manufacturers for the production of spare parts needed for scooters. Even in the case of spare parts which are at present being imported, facilities are being established to manufacture them indigenously.

SALES EMPORIA IN FOREIGN COUNTRIES

2677. SHRI S. S. KOTHARI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to establish some sales emporia, retail or departmental stores of Indian goods in foreign countries; and

(b) if so, Government's assessment of the potentiality for exports through such stores ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The Handicrafts & Handlooms Export Corporation has at present sales emporia, in New York, Paris, Montreal and Nairobi. They have also a Carpet Warehousing Depot in